

Shri Narasimha Reddy:

Dr. Ranen Sen:

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether the measure proposed to be taken, as detailed in Parliament, to meet famine in certain drought-affected areas of Orissa have since been taken; and

(b) if so, the situation obtaining in these areas at present?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) Yes, Sir.

(b) Relief operations in Orissa, are now well-organized and are on an adequate scale. The situation now is well under control and there is no cause for anxiety.

Visit of World Bank Mission of Forest Experts to Kerala

133. **Shri Warrior:**
Shrimati Vimla Devi:
Shrimati Renuka Barkataki:
Shri M. K. Kumaran:

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether a two-member World Bank Mission of forest experts visited Kerala recently to study the States' potential for the development of industries based on forest materials;

(b) if so, their views on the subject;

(c) whether any detailed plan has been prepared for the development of industries in the State-based forest materials;

(d) if so, the details thereof; and

(e) the estimated cost of the plan?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri

Shinde): (a) The name of the Mission was F.A.O./I.B.R.D. Mission; it consisted of 4 members, three of whom were from the F.A.O. and one from the World Bank. During the visit in Kerala, only two members, both from F.A.O. were present.

(b) The members of the Mission commented favourably on the success of the plantations of the fast-growing forest species which they visited and also on the possibilities of their serving as a source of raw-material for forest-based industries. The Report of the Mission on their visit has not yet been received and, therefore, their views on the above subject are still not known.

(c) Detailed plan has not been prepared.

(d) and (e). Do not arise.

Monopolies Enquiry Commission

134. **Shri Warrior:**
Shri Vishwa Nath Pandey:
Shri Madhu Limaye:
Shri Kishen Pattnayak:
Dr. Ram Manohar Lohia:
Shri Prakash Vir Shastri:
Shri Hukam Chand
Kachhavaia:
Shri Raghunath Singh:
Shri Jagdev Singh Siddhanti:
Shri Sidheshwar Prasad:
Shri Bishang Keishing:
Dr. Ranen Sen:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Kolla Venkaiah:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri A. N. Vidyalankar:
Shri D. D. Mantri:

Will the Minister of **Law** be pleased to refer to the reply given to Starred Question No. 1576 on the 10th May, 1966 and state:

(a) whether the recommendations of the Monopolies Enquiry Commission have since been considered by Government; and

(b) if so, the decision taken thereon?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) and (b). The Commission's recommendations are still under Government's consideration and final decision thereon is expected to be taken soon.

Food Corporation of India

135. Shri A. S. Alva: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the Food Corporation of India has been invested with powers to procure foodgrains by levy or otherwise without the concurrence of the State Government; and

(b) whether any agreement has been arrived at by the Food Corporation of India with the State Governments how best maximum procurement could be had with a view to ensure that there is no scope for hoarding?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) No, Sir.

(b) Every State Government has made efforts and taken all possible steps to maximise procurement by imposition of a levy on producers/millers/traders. In the States in which the Food Corporation is functioning, it has been settled by discussions between the State Government and the F.C.I. how the F.C.I. could help in achieving the objective of maximising procurement, and the F.C.I. functions in accordance with the decisions arrived at after such discussions.

कोचीन हवाई अड्डा

136. श्री विश्वनाथ पाण्डेय :
श्री मौर्य :
श्री बागड़ी :

डा० राम मनोहर लोहिया :
श्री किशन पटनायक :
श्री रामसेवक यादव :
श्री मधु लिमये :
श्री रामचन्द्र उलाका :
श्री घुलेश्वर मीना :
श्री प्र० क० गोपालन :
श्री इम्बीचिदाबा :

क्या परिवहन, उड्डयन, नौवहन तथा पर्यटन मंत्री 19 अप्रैल, 1966 के अतारहित प्रश्न संख्या 3882 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इस बीच कोचीन में असेनिक (सिविल) हवाई अड्डे सम्बन्धी व्यौरा अन्तिम रूप से तैयार कर लिया है ;

(ख) यदि हां, तो उस पर कुल कितनी राशि खर्च होगी ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो इस व्यौरे के कब तक अन्तिम रूप से तैयार हो जाने की आशा है ?

परिवहन, उड्डयन, नौवहन तथा पर्यटन मंत्री (श्री संजीव रेड्डी) : (क) से (ग). अर्नाकुलम से करीब 10 से 12 मील की दूरी पर प्रस्तावित हवाई अड्डे की स्थापना के लिए दो स्थानों का निरीक्षण किया गया है और उनकी उपयुक्तता का मूल्यांकन किया जा रहा है ।

Assistance to Land Mortgage Banks in U.P.

137. Shri Vishwa Nath Pandey: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether any Central assistance was given for land Mortgage Banks in Uttar Pradesh for the issue of loans;